

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

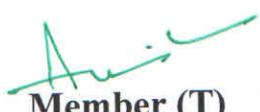
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 54/BB/ 2017	-	For hearing	230/ 232	Sankalp & KPIT Semiconductor Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
11.	MADHUVIKA R S 9480094242	Petitioner	

ORDER

Counsel for Petitioner is present. He has filed paper publication copies. R.D has addressed a letter to the Tribunal stating that, he has not received Petition copy along with annexure. Counsel for Petitioner is directed to serve a copy of the petition along with annexure to R.D. O.L has filed O.L.R No.169/17 requesting the Tribunal grant permission to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. OLR No.169/17 is allowed vide separate order. O.L is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of Transferor Company. Petitioner Company to meet the expenditure for the Chartered Accountant. Proxy Counsel appearing for Smt. Prema Hatti, Standing Counsel for ROC & RD requested time for filing report of ROC. For filing report and for filing comments if any list it on 04/01/2018..



Member (T)



Member (J)